no injustice is done to a competuit officer who has contributed to tlie improvement of the working of ttie BHEL.

REFERENCE TO THE ALLEGED RREGULARITIES MADE IN AP OINTMENTS CF TOP PERSON-NEL IN THE BONGAIGAON PET-RO CHEMICAL COMPLEX

SHRI DINESH GOSWAMI (Assam); Sir, I thank you very much for having given me the permission to raise an i'nportant matter, a matter of urgent public importance, and J would like to draw the attention of the Minister of Petroleum and Chemiclas, tlirough you.

Sir, this relates to the Bongaigaon Petro-Cnemical Complex which was e'tablished in Bongaigaon, Assam with the objective of (a) strengthening the petroleum industry and (i^) quick economic development in thai region and to provide opportunities to the local unemployed boys to get employment in that particular project. But, Sir,' unfdijtunately, in spite of the repeated assurances from the Government that this project would be commissioned soon, the date of commissioning has been deferred from time to time for one reason or the other. It also appears that in mat-tors of appointment to very impor-ta'nt posts, a vicious circle has developed there. The top posts of the captive power plant, which is a very important plant for the purpose of commissioning of this project, haS been filled by persons from the Renusagar Power Plant, a private power plant belonging to the Birlas. The deserving candidates, who are local candidateiS, have been rejected in order to accommodate people from the Renusagar Power Plant. I w?nt to draw the attention of the Mmiiiter concerned and the Government to a glaring case of dubious employment which is the case of appointment of a Chief Chemist who has been brought from the Renusagar Power Plant though he did not possess the requi^ site qualifications for the job o!; a< Chief Chemist of the refinery. Sooa after that, it was found that he did not possess the requisite qualificat'onsi for holding the post of Chief Clie-ini5>i and he was sent for training,, for the purpose of getting trained for the job of Chief Chemist. There were many other candidates who poEsessecl the qualifications necessary for this post, but they were not selec-teci. The unfortunate result of the^e anomalies has been that the fiist unit of tiie crude distillation plant ia re-r ported to be almasf ready bui th& captive power plant has not oecoms ready with the result that there has. been delay in commissioning and consequently a tremendous loss ia the Government exchequer. In matters of employment, or of appointment even to lower posts, Sir, again a vicious circle has grown. Today, examinations are being held in four places fOj. the purpose of filling up of posts, even lower posts, and Ihe exEjninations are held now at Gauhati, Delhi, Bombay and Madras. Sir, E have made inquiries and I have found tJiat such examinations are conducted' in different places only in those cases of national undertakings which have- their bianches all over the country like the nationalised banks. Bat the Bongaigaon Petro-Chemical Complex is a complex which is a local complex and in such cases, such type of examinations in different places ought to have never take place. For example, m the case of the IPCL at Barcda, which is a project of much greater magnitude than the BPCC, the exami-natioi s take place only at Baroda and in no ether part of the country. The result haf been that though there was an announcement in the House that this project is meant to improve the potentialities of employment of the local talents in the different jobs, this hgs been denied to them now. This has caused tremendous resentment in the area and I take this opportunity I tc: draw the attention of the House-

[Shri Dinesh Goswami] and through you, Sir, the attention of the Minister of Petroleum and Chemicals to this problem and I hope he will inquire into it and enlighten this House about the complaints that I liave brought before the House new, Thank you, Sir.

MR. DEPUTY CHAIRMAN: Yes, Mv. Shy am Lai Yadav.

TEFERENCE TO THE REPORTED DISFIGURING OF GANDHIJI'S STATUE NEAR JULLUNDUR

श्री श्यामलाल यादव (उत्तर प्रदेश) माननीय उपसभापति महोदय, मैं आपकी अनुमति से सदन का और सरकार का ध्यान एक बहुत ही शर्मनाक घटना की तरफ आकर्षित करना चाहता हूं। 9 मई की प्रातः जालंधर में कम्पनी बाग में वहां के लोगों ने देखा कि बाग में जो महात्मा गांधी की आदम कद मूर्ति लगी हुई थी उसको कोलतार से और काले रंग से बिल्कुल पोत दिया गया है। इसके साथ साथ वहां पर चप्पलें मिलीं और एक झोला भी मिला और रंग का एक बर्तन भी मिला जिसमें वह रंग रखा हुआ था। इस सम्बन्ध में वहां के नागरिकों में बहुत जबर्दस्त रोष की भवना उत्पन्न हुई है और वहां पर कई मीटिंगें हुईं। वहां के लोगों का यह फैसला कि अगर सरकार ने तत्काल अपराधियों को नहीं पकड़ा तो वहां पर धरना दिया जाएगा और उसके लिए आन्दोलन और प्रदर्शन भी किए जाएंगे। अब तक पुलिस ने कोई कार्यवाही नहीं की है। किसी भी अपराधी को पकड़ने में वह असफल

I P.M.

रही है। मान्यवर, मैं इसलिये इस सदन और सरकार का ध्यान इस ओर आकृष्ट करना चाहता हूं कि पंजाब में एक ऐसी सरकार है जो कि साम्प्रदायिक भावना को महत्व देती है और आज देश में गांधी जी के प्रति जो वातावरण बनाया जा रहा है आज वहां पर गांधी जी के हत्यारों की प्रशस्ति की जाती है, उस वातावरण में वृद्धि की जा रही है। मैं समझता हूं कि इसी का परिणाम है कि जालन्धर में जहां पर साम्प्रदायिक भावनाओं से प्रेरित एक सरकार इस जनता पार्टी के सहयोग से स्थापित है, उसने जान-बूझ कर इस कार्य की हिमाकत की और इसे प्रोत्साहन दिया और मुझे लगता है कि जो लोग गांधी जी की समाधि पर शपथ लेकर यहां सरकार की गद्दियों पर बैठे है, उनकी आत्मा को, उनके स्वाभिमान को इस घटना से कोई ठेस नहीं लगी है। मुझे दुख के साथ कहना पड़ता है कि केन्द्रीय सरकार ने इस सम्बन्ध में कोई कार्यवाही नहीं की, न कोई इस संबंध में बयान दिया। गृह राज्य मंत्री जी यहां बैठे हुए है, क्या वह बतलाने की कृपा करेंगे कि उन्होंने इस संबंध में क्या कार्यवाही की है ? इस घटना से सारे देश में रोष उत्पन्न हुआ है और इससे इस धारणा को बल मिला है कि आज सरकार में ऐसे तत्वों की प्रधानता है जो महात्मा गांधी का आदर नहीं करते है। इसलिये महोदय, मैं आपके माध्यम से गृह मंत्री से कहना चाहता हूं कि वह इस घटना की केन्द्रीय जांच ब्यूरो की तरफ से जांच कराये। मुझे आशंका है कि वहां की प्रदेशीय सरकार बहुत ही ढिलाई से कार्यवाही करेगी और अन्त में लीपापोती कर देगी, कोई पकड़ा नहीं जा सकेगा और किसी आदमी को अपराधी घोषित नहीं किया जा सकेगा। अगर इस पर कोई कार्यवाही नहीं हुई तो ऐसी मूर्ति जालंधर में ही नहीं, देश के अनेक भागों में रखी हुई है, अनेक नगरों में देश के जन मानस की भावनाओं को प्रकट करने के लिए महात्मा गांधी की मूर्तियां है। अगर इस तरह की हिमाकत जालंधर में शुरू होती है, तो इससे सारे देश में एक विषैला वातावरण उत्पन्न होगा। इसलिये मैं आपके माध्यम से सरकार से अनुरोध करना